

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 61 of 2020 (SZ)**

**&**

**Original Application No. 54 of 2020 (SZ)**

S.P.Surendranath Karthik

...Applicant

**Versus**

The Secretary,  
Indian Railway Welfare Organization and others

..Respondent(s)

**With**

Tribunal on its own motion Suo Motu  
based on the News item in Dinamalar  
Newspaper dr:02.03.2020, Chennai Supplementary,  
“Ambattur Lake getting polluted due to sewage water”

**Versus**

The Chief Secretary to Govt. of Tamil Nadu,  
Public Works Department,  
Chennai and Ors.

...Respondent(s)

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai



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**COMPLIANCE REPORT FILED ON BEHALF OF THE  
RESPONDENT -TAMIL NADU POLLUTION CONTROL BOARD.**

I, J.Josephine Sahayarani, Daughter of Thiru.Jesu Rajan, Christian aged about 57 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that, Show Cause Notice was issued to the Commissioner, Avadi City Municipal Corporation vide Board Proc. dated 08.04.2022 to levy Environmental Compensation of Rs.1,20,00,000/- for not providing Common STP for the treatment of sewage generated from the left

*J. Josephine Sahayarani*  
15/12/2022

**JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
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CHENNAI - 600 032.**

out areas of Moontru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village and also in Sivasakthi nagar, Annai Anjugam nagar and Gangai Amman nagar, located within Avadi City Municipal Corporation area for the period from April-2020 to March 2022.

Further directions were issued vide Proc. dt. 08.04.2022 under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to the Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai and Block Development Officer(BDO), Villivakkam Panchayat Union to comply with the following:

- The Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai /BDO, Villivakkam Panchayat Union shall stop the leakage/overflow of sewage from the manholes of the Underground Sewerage System (UGSS) constructed in the TNHB residential area, Ayappakkam into the Ambattur Lake and shall maintain the UGSS effectively.
- The Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai /BDO, Villivakkam Panchayat Union shall apply and obtain consent to operate for the Common STP-7MLD provided for the treatment of sewage generated from the TNHB residential colony, Ayappakkam.
- The Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai /BDO, Villivakkam Panchayat Union shall ensure that the treated sewage from the outlet of STP satisfies the standards prescribed by the Board.
- The Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai /BDO, Villivakkam Panchayat Union shall obtain NOC from Public Works Department (Water Resources) and Chennai Rivers Restoration Trust (CRRT) for the disposal of treated sewage into Cooum river.
- The Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai /BDO, Villivakkam Panchayat Union shall operate the sludge dewatering system effectively and utilize the STP sludge for beneficial purpose.

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3. It is respectfully submitted that subsequently direction was issued vide Proc. dt.22.07.2022 to the Commissioner, Avadi City Municipal Corporation under Section 5 of the Environment (Protection) Act, 1986 as amended to remit the Environmental compensation amount of Rs. 1,20,00,000/- (Rupees One Crore and Twenty lakhs only) to the Tamil Nadu Pollution Control Board for not providing Common STP for the treatment of sewage generated from the left out areas of Moontru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village and also in Sivasakthi nagar, Annai Anjugam nagar and Gangai Amman nagar, located within Avadi City Municipal Corporation area for the period from April-2020 to March 2022.

No reply has been received for the above said directions and show cause notice.

4. It is respectfully submitted that, the Hon'ble NGT (SZ) in its orders dated 18.08.2022 directed inter alia as follows:-

*"51(v) The Additional Chief Secretary for Municipal Administration and Water Supply Department is directed to file a periodical report regarding implementation of the schemes, till it is completed once in three (3) months. The Tamil Nadu Pollution Control Board is directed to monitor the implementation of Solid waste Management Rules, 2016/Liquid Waste Management and Other Waste Management Rules within these areas and if there is any violations found, then they are directed to take appropriate action against those institutions/local bodies/persons including imposition of environmental compensation apart from initiating prosecution and taking other coercive steps as provided under the respective statutes.*

*51(vi) The Tamil Nadu Pollution Control Board is also directed to implement the directions issued by this Tribunal in several cases dealing with waste management and the Principal Bench of National Green Tribunal in O.A. No. 606 of 2018 by the local bodies and if there is any violation in implementation of the directions, then they are directed to take appropriate action against those violators strictly in accordance with law including recovery of compensation and other coercive steps provided under the respective statutes under the environmental laws".*

*J. Ar. 2008/15/12/2022*

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5. It is respectfully submitted that in pursuant to the said NGT order dated 18.08.2022, in O.A No.61 of 2020 with O.A No.54 of 2020, the officials of Tamil Nadu Pollution Control Board Conducted inspection on 14.12.2022. During inspection the followings were observed:

- i. It was observed that leakage/overflow of sewage from the manholes of the Underground Sewerage System (UGSS) constructed in the TNHB residential area, Ayappakkam by the Tamil Nadu Housing Board was being let into the Ambattur lake near 12<sup>th</sup> main road near Coast Guard residential area of Housing Board, Ayappakkam.
- ii. It was observed that sewage/sullage water are being let into the Ambattur lake directly through open sewage drain channel in the TNHB residential area, Ayappakkam by the Tamil Nadu Housing Board near 12<sup>th</sup> main road near Coast Guard residential area of Housing Board, Ayappakkam, near Plot No. 8020 residential area of Housing Board, Ayappakkam.
- iii. The TNHB common STP provided for the treatment of sewage generated from Ayappakkam Tamil Nadu Housing Board colony was in operation without obtaining consent of the Board and the same is being operated by the Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai-600 101.
- iv. It was also observed that sewage/sullage water are being let into the Ambattur lake directly through earthen drain in the areas of Moontru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village.
- v. In addition to that the Avadi City Municipal Corporation has recently constructed the storm water drain in Sivasakthi nagar, Annai Anjugam nagar and Gangai Amman nagar which carries the sullage water and let into the Ambattur lake.
- vi. The solid wastes were found dumped along the south west bunds of the Ambattur Lake at 12<sup>th</sup> main road, Near Sri Venkateswara Vidhyalaya CBSE School, Near Annai Anjugam nagar of Tamil Nadu Housing Board colony, Ayappakkam and also solid wastes were found dumped in

*J. S. Kumar*  
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some pockets on both side bunds of Ayappakkam surplus channel which leads to Ambattur lake.

- vii. In this regard, Villivakkam Panchayat Union has been instructed to initiate door to door collection and to handle the solid wastes in a scientific manner by setting up of Solid waste processing and disposal facility as per the Solid Waste Management Rules, 2016 for the Villivakkam Panchayat Union.
- viii. Also, solid wastes were found dumped in the foreshore area of the Ambattur lake in the Moontru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal village, which falls under the jurisdiction of Avadi City Municipal Corporation.
- ix. No industrial estates/Industries are located in the vicinity all along the Ambattur lake boundry. During inspection it was noticed that there was no discharge of industrial trade effluent into the Ambattur Lake.

**Status of Compliance regarding discharge of Sewage/Sullage into the Ambattur Lake pertaining to the jurisdiction of O/o District Environmental Engineer, TNPCB Tiruvallur:**

<b>Status on compliance of Short Term Plan as recommended by the Joint Committee Pertaining to the Local Bodies (BDO Villivakkam &amp; Executive Engineer, Tamil Nadu Housing Board, Ayappakkam Scheme and Commissioner, Avadi City Municipal Corporation)</b>			
<b>S.No. as per the Joint Committee Report</b>	<b>Description of Work</b>	<b>Department</b>	<b>Present Status</b>
1.	Construction of sump in Moontru nagar and Ganapathy nagar area in Thirumullaivoyal Village and dispose of the sewage periodically.	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB officials on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through earthen drain in the areas of Moondru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village.

It is also submitted that the Avadi City Municipal Corporation has recently constructed the storm water drain in the Sivasakthi nagar, Annai Anjugam nagar and Gangai Amman nagar which carries the sullage water and let into the Ambattur lake.

Earlier, Direction was issued under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 to the Commissioner, Avadi City Municipal Corporation vide Proceeding No. TNPCB/Ambattur Estate/2019-2 dated 04.12.2019 for the disposal of untreated domestic sewage into Ambattur lake from the Periyar Nagar, Anna Nagar and Sathya Nagar of Avadi City Municipal Corporation into Ambattur lake, since these areas are not provided with Underground Sewerage System.

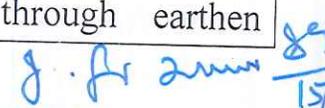
As per the above Board's Proc. dated 04.12.2019, the Commissioner, Avadi City Municipal Corporation was directed to comply the following:

- i. Avadi Corporation shall make necessary provision in Periyar Nagar, Sathya Nagar and Anna Nagar to pump the sewage into STP plant so as to stop the discharge of sewage into Ambattur Lake.
- ii. Avadi Corporation shall ensure that no discharge

			of residential sewage into Ambattur Lake.
2.	Providing drainage facilities for the residents of Moontru Nagar and Ganapathy Nagar area in Thirumullaivoyal Village.	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB officials on 14.12.2022 it was noticed that the Avadi City Municipal Corporation has not provided drainage facilities for the residents of Moontru nagar (Periyar Nagar, Anna Nagar and Sathya Nagar) and Ganapathy Nagar area in Thirumullaivoyal Village.
3.	Ward No. 15 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake.	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB officials on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through drain channel from Jothi nagar residential area and UGSS work under progress.
4.	Ward No. 10, 11, 12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur lake.	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB officials on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through drain channel from Cholambedu Main road residential area and UGSS work under progress.
6.	Plugging the illegal sewage inlets near plot No.4861, 7904, 8067 and 12th main road of Housing Board, Ayappakam and ensure the maintenance	Block Development Officer, Villivakkam & Executive Engineer, Housing Board, Ayappakam Scheme.	During inspection of TNPCB official on 14.12.2022 the followings were observed: I. It was noticed that leakage/overflow of sewage from the manholes of the Underground Sewerage System (UGSS) constructed in the TNHB residential area, Ayappakam by the

	of STP Plant, Ayappakkam.		Tamil Nadu Housing Board was being let into the Ambattur lake near 12 <sup>th</sup> main road near Coast Guard residential area of Housing Board, Ayappakkam.
			<p>II. It was also observed that sewage/sullage water are being let into the Ambattur lake directly through open sewage drain channel in the TNHB residential area, Ayappakkam by the Tamil Nadu Housing Board near 12<sup>th</sup> main road near Coast Guard residential area of Housing Board, Ayappakkam, near Plot No. 8020 residential area of Housing Board, Ayappakkam.</p> <p>In this regard, the Assistant Executive Engineer, Tamil Nadu Housing Board has earlier stated that since the underground sewerage system was provided while the Ayappakkam Tamil Nadu Housing Board colony was established, the silt already deposited should be removed periodically from the Underground Sewerage System to avoid overflow of sewage from the Underground Sewerage System manholes. Also suggested that the local body of Villivakkam Panchayat Union has to purchase desilting machine, sewer suction cum jet</p>

			<p>rodding machine to maintain the underground Sewerage System in the said area to avoid overflow of sewage from the manhole.</p> <p>Earlier Consent to Establish was issued to the Commissioner, Villivakkam Panchayat Union to establish STP for TNHB Colony, Ayappakkam with 7 MLD capacity vide Proc. No. T7/TNPCB/F.7375/AMB/RL/W/2013 Dated: 10.03.2014.</p> <p>During earlier inspection on 22.07.2021 it was noticed that the TNHB common STP provided for the treatment of sewage generated from Ayappakkam Tamil Nadu Housing Board colony was in operation without obtaining consent to operate from the Board and the same is being operated by the Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai-600 101.</p> <p>Hence show cause notice was issued to the TNHB common STP/BDO, Villivakkam Panchayat Union vide Proceedings No. DEE/TNPCB/TLR/F.TLR2004/R L/W&amp;A/2021 Date: 26.07.2021 for the violations stated therein.</p>
<p><b>Status on compliance of Long Term Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation:</b></p>			
1.	Construction of Underground Sewerage System	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB official on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through earthen

  
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	(UGSS) for Moontru nagar and Ganapathy nagar area in Thirumullaivoyal Village.		drain in the areas of Moondru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village. Also noticed that the Avadi City Municipal Corporation has not provided drainage facilities for the residents of Moontru nagar (Periyar Nagar, Anna Nagar and Sathya Nagar) and Ganapathy Nagar area in Thirumullaivoyal Village.
2.	Construction of Underground Sewerage System (UGSS) for Ward No. 15 Jothi Nagar residents.	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB official on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through drain channel from Jothi nagar residential area.  UGSS work under progress.
3.	Construction of Underground Sewerage System (UGSS) for Ward No. 10, 11, 12 Cholambedu Main road residents	Commissioner, Avadi City Municipal Corporation	During inspection of TNPCB official on 14.12.2022 it was noticed that sewage/sullage water are being let into the Ambattur lake directly through drain channel from Cholambedu Main road residential area and UGSS work under progress.

6. It is respectfully submitted that during inspection on 14.12.2022 it was observed that the solid wastes were found dumped along the south west bunds of the Ambattur Lake at 12<sup>th</sup> main road, Near Sri Venkateswara Vidhyalaya CBSE School, Near Annai Anjugam nagar of Tamil Nadu Housing Board colony, Ayappakam and also solid wastes were found dumped in some pockets on both side bunds of Ayappakkam surplus channel which leads to Ambattur lake. Further the Villivakkam Panchayat union has not

*J. for 2022*  
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implemented fullfledged Solid Waste management facility for the disposal of solid waste generated from Ayapakkam Panchayat, as per the Solid Waste Management Rules 2016.

7. It is respectfully submitted that issue of Show Cause Notice to the Commissioner, Avadi City Municipal Corporation under Section 5 of the Environment (Protection) Act, 1986 as amended informing the interim Environmental Compensation amount of Rs. 1,60,00,000/- (Rupees One Crore and Sixty lakhs only) for not providing Common STP for the treatment of Sewage generated from the left out areas of Moontru nagar (Periyar nagar, Anna nagar, Sathya nagar) and Ganapathy nagar in Thirumullaivoyal village and also in Sivasakthi nagar, annai Anjugam nagar and Gangai amman nagar located within the Avadi City Municipal Corporation area and also not taken any steps to stop the discharge of sewage into Ambattur Lake from the above said areas for the period from April 2020 to November 2022 is under process.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to pass such further or other orders as this Hon'ble tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*J. J. Sahayarani*  
15/12/22

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
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**BEFORE ME**

**VERIFICATION**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of the above report are true to the best of my knowledge through records.

*J. J. Sahayarani*  
15/12/22

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
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**COMPLIANCE REPORT FILED ON  
BEHALF OF THE RESPONDENT  
- TAMIL NADU POLLUTION CONTROL  
BOARD**

Advocate for Respondent: TNPCB  
Thiru. Sai Sathyajith  
BSC, Chennai.

Dated: 15.12.2022

Date of hearing: 16.12.2022.